

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4559

ANSWERED ON:19.12.2014

NORTH EAST INDUSTRIAL AND INVESTMENT PROMOTION POLICY

Chaudhury Shri Jitendra;Jena Shri Rabindra Kumar;Meinya Dr. Thokchom

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

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- (a) the physical and financial achievements of the North-East Industrial and Investment Promotion Policy (NEIIPP), 2007 during each of the last three years and the current year;
- (b) the number of industries of various sectors set up and employment generated since commencement of the said policy in North-Eastern States, sector and State-wise;
- (c) the details of the sectors likely to be included and excluded from the said policy;
- (d) whether the Government has provided/proposes to provide income tax and excise duty exemptions to the said industries and if so, the details thereof;
- (e) whether the Government proposes to revise the said policy, if so, the salient features thereof along with the time by which such revised policy is likely to be implemented; and
- (f) the other steps taken/being taken by the Government to promote industrialization in North-Eastern States?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a): The physical and financial achievements of the North-East Industrial and Investment Promotion Policy (NEIIPP), 2007 during last three years and the current year is at Table-1 of the Annexure;
- (b): State wise information regarding industries of various sectors set up and employment generated since commencement of the said policy in North Eastern States, as reported by the State Government concerned/ nodal disbursing agency North Eastern Development Finance Corporation Ltd. (NEDFi), is at Table-2 of the Annexure. These include units set up in various sectors such as pharmaceuticals, cement, steel, stone crushing, ferro alloys, animal & poultry feeds, PVC pipes & fittings, G.I. pipes, power generation, hotels, hospitals, food processing etc.;
- (c): At present there is no proposal to include or exclude any sector from the said policy;
- (d): 100% Income Tax exemption and Excise Duty exemption based upon value addition norms is being provided under NEIIPP, 2007.
- (e): At present there is no proposal to revise the said Policy.
- (f): Apart from the package of fiscal incentives under NEIIPP, 2007 the Govt. is also providing transport subsidy on transportation of raw material/finished goods ranging from 50% to 90% of the transportation cost to the eligible industrial units of North Eastern States to and from the location of the industrial unit to the designated rail head under Transport Subsidy Scheme, 1971/Freight Subsidy Scheme, 2013.